

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00268/2019**

Jabalpur, this Friday, the 06<sup>th</sup> day of March, 2020



**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

V.K. Paliwal S/o Shri Manohar Lalji Paliwal Aged 55 years Occupation  
 Station Manager C.R. Betul, R/o Near Raj Nursery, Behind Awasthi PIN  
 Code 460001  
**-Applicant**

(By Advocate –**Shri Ajay Pratap Singh**)

**V e r s u s**

1. Union of India, Through its General Manager, Central Railway, Chhatrapati Shivaji Terminal, Mumbai, PIN Code 400001
2. The Divisional Railway Manager, Nagpur Division Central Railway Nagpur (Maharashtra) PIN Code 440001
3. The Senior Divisional Personnel Officer, Nagpur Division, Central Railway Nagpur (Maharashtra) 440001
4. The Senior Divisional Operational Manager, Nagpur Division, Central Railway, Nagpur (Maharashtra) 440001
5. Anil Kumar Pawar, Assistant Station Master, Central Railway, Betul, R/o Vaishnavi Dham Residency, Near Jain Dadawadi, Chakkar Road, Betul (M.P.) PIN Code 460001  
**- Respondents**

(By Advocate –**Shri Arun Soni**)

**ORDER****By Navin Tandon, AM:-**

Learned counsel for the applicant submits that now the applicant has been transferred to Amla with which he is satisfied therefore he prays to withdraw this Original Application.

2. Accordingly, this O.A. is dismissed as withdrawn.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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